

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.3504
TO BE ANSWERED ON THE 10TH DECEMBER, 2019

FUNDS FOR RASHTRIYA KRISHI VIKAS YOJANA

3504. SHRI JYOTIRMAY SINGH MAHATO:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the funds earmarked and allocated for the Rashtriya Krishi Vikas Yojana during the last two years and the current year, State-wise including West Bengal;
- (b) whether deep tube wells as other minor irrigation schemes are proposed to be merged in the Pradhan Mantri Krishi Sinchayi Yojana;
- (c) if so, the details thereof, State-wise including West Bengal;
- (d) whether a comprehensive district agriculture scheme is being formulated for various districts by the Government under the Rashtriya Krishi Vikas Yojana; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (e): Year-wise allocation and release of funds to the States under Rashtriya Krishi Vikas Yojana (RKVY) during the last two years and the current year, State-wise including West Bengal, is given at annexure. RKVY Scheme mandates States to prepare District Agriculture Plans (DAPs) by projecting the requirements for development of Agriculture and allied sectors of the district. Many State Governments such as Andhra Pradesh, Assam, Gujarat, Madhya Pradesh etc. have formulated Comprehensive District Agriculture Plans for various districts. There is no proposal for merging deep tube wells and other minor irrigation schemes in the Pradhan Mantri Krishi Sinchayi Yojana (PMKSY).

The Government is implementing Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) in various States of the country from the year 2015-16. The PMKSY has following four components, namely, Accelerated Irrigation Benefit Programme(AIBP), PMKSY-Har Khet Ko Pani (HKKP) which includes minor irrigation schemes, PMKSY-Per Drop More Crop (PDMC) and PMKSY-Watershed Development Component (WDC).

Annexure

Statement annexed in reply to the Lok Sabha Unstarred Question No. 3504 due for answer on 10.12.2019 raised by SHRI JYOTIRMAY SINGH MAHATO

**State-wise Allocation and Release of funds under RKVY
during 2017-18 to 2019-20 as on 05.12.2019**

(Rs. in crore)

Sl. No	Name of the States	2017-18		2018-19		2019-20	
		Allocation	Release	Allocation	Release	Allocation	Release
1	Andhra Pradesh	213.89	208.20	204.71	253.48	210.34	204.81
2	Arunachal Pradesh	41.92	10.63	18.58	9.26	19.46	8.73
3	Assam	290.99	241.07	202.29	201.62	219.93	107.65
4	Bihar	175.69	69.31	168.39	83.97	184.53	89.08
5	Chhattisgarh	166.08	157.65	116.43	113.94	132.66	64.51
6	Goa	17.77	8.89	15.00	7.45	16.28	3.31
7	Gujarat	220.13	194.70	114.58	109.24	118.07	57.16
8	Haryana	122.12	87.53	66.07	80.55	68.97	31.69
9	Himachal Pradesh	24.42	22.94	23.84	23.52	24.90	24.10
10	Jammu & Kashmir	113.84	24.76	19.83	9.59	21.17	10.19
11	Jharkhand	128.77	0.60	101.51	32.49	109.50	0.00
12	Karnataka	264.72	235.11	115.38	127.36	191.20	94.23
13	Kerala	128.44	51.50	68.29	82.94	66.95	30.00
14	Madhya Pradesh	236.73	217.53	174.38	219.17	182.53	89.87
15	Maharashtra	419.62	398.62	247.78	245.11	261.76	128.04
16	Manipur	17.17	13.75	16.53	14.69	16.33	7.76
17	Meghalaya	21.10	10.41	20.58	16.93	20.06	9.39
18	Mizoram	10.43	10.38	11.80	11.06	11.74	5.10
19	Nagaland	57.57	57.35	40.30	48.69	38.83	28.41
20	Odisha	289.04	174.42	198.80	242.02	207.84	98.71
21	Punjab	284.47	131.42	90.60	44.59	90.95	0.00
22	Rajasthan	241.28	234.97	160.00	196.99	165.71	81.86
23	Sikkim	6.09	2.99	14.06	17.36	15.59	7.65
24	Tamil Nadu	224.14	224.38	175.36	216.59	176.63	171.03
25	Telangana	127.68	63.85	258.58	128.69	261.18	129.94
26	Tripura	40.38	32.76	53.45	66.67	56.61	27.35
27	Uttar Pradesh	440.00	268.72	333.55	389.58	348.06	24.47
28	Uttarakhand	85.71	79.66	22.78	28.86	23.37	174.05
29	West Bengal	306.80	293.36	194.21	243.49	223.27	109.14
	Total States	4717.01	3527.44	3247.64	3265.83	3484.41	1818.23

Annexure - II

Statement annexed in reply to the Lok Sabha Unstarred Question No. 3504 due for answer on 10.12.2019 raised by SHRI JYOTIRMAY SINGH MAHATO

State-wise Status of District Agriculture Plan (DAP) prepared by State during the 2017-18 to 2019-20

S.No.	Name of the State	No. of District	DAP Prepared by State
1	Andhra Pradesh	13	12
2	Arunachal Pradesh	16	0
3	Assam	33	26
4	Bihar	38	0
5	Chhattisgarh	27	20
6	Goa	2	2
7	Gujarat	33	33
8	Haryana	22	0
9	Himachal Pradesh	12	0
10	Jammu & Kashmir	22	0
11	Jharkhand	24	0
12	Karnataka	30	0
13	Kerala	14	0
14	Madhya Pradesh	51	51
15	Maharashtra	36	0
16	Manipur	16	9
17	Meghalaya	11	0
18	Mizoram	8	0
19	Nagaland	12	12
20	Orissa	30	0
21	Punjab	22	0
22	Rajasthan	33	33
23	Sikkim	4	0
24	Tamil Nadu	32	39
25	Telangana	31	0
26	Tripura	8	8
27	Uttarakhand	13	0
28	Uttar Pradesh	75	61
29	West Bengal	23	19
	Total States	691	325
1	Andman & Nicobar	3	
2	Chandigarh	1	
3	D & N Haveli	1	
4	Daman & Diu	2	
5	Delhi	11	
6	Lakshadweep	1	
7	Puducherry	4	
	Total UTs	23	0
	Grand Total	714	325
